

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:699
ANSWERED ON:25.02.2011
NOMADIC TRIBES
Reddy Shri Magunta Srinivasulu

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there is a demand for special constitutional rights for all nomadic tribes in the country;
- (b) if so, the details thereof; and
- (c) the action taken by the Union Government in this regard so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (MAHADEV KHANDELA)

a). Yes, Sir.

(b)& (c). To consider various demands of nomadic tribes, a Commission, namely, the National Commission for Denotified, Nomadic and Semi-Nomadic Tribes was constituted which submitted its report on 2nd July, 2008. The recommendations of the Commission are under consideration.